

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) NO(s).....OF 2017
Diary No(s). 18550/2017

(Arising out of impugned final judgment and order dated 08-11-2016
in CRLA No. 2577/2016 passed by the High Court Of Judicature at
Allahabad)

ANKIT GOYAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No.104769/2017-CONDONATION OF DELAY IN FILING SLP and IA
No.104774/2017-EXEMPTION FROM FILING O.T. and IA
No.104771/2017-CONDONATION OF DELAY IN REFILING SLP)

Date : 13-11-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Petitioner(s) Mr. Mukesh Kumar Sharma, AOR
Mr. Chatainya Siddharth, Adv.
Mr. Dev Dutt Arya, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List tomorrow, i.e. on 14th November, 2017.

(DEEPAK MANSUKHANI)
AR-cum-PS

(RAJINDER KAUR)
Court Master